

**High Court of Jammu and Kashmir at Srinagar.**

**Order**

No: 414

Dated: 16/6/2017

Sanction is hereby accorded to the additional allotment of funds in favour of the following Courts, under Major Head 2014-Adm. Of Justice, Sub Head 0488-D&S Judges, and 2030-Stamps and Registration, under various object heads during the current financial year 2017-18 as per detail given below:-

| Rs. In lacs. |                                    |      |                  |      |      |             |
|--------------|------------------------------------|------|------------------|------|------|-------------|
| S.No         | Name of the court                  | POL  | 2071-P&ORB (NPS) | O.E. | T.E  | Electricity |
| 1 ✓          | C.J.M. Handwara.                   | 0.20 | 0.30             | 0.10 | ---- | 0.60        |
| 2 ✓          | C.J.M. Pulwama.                    | ---- | 0.40             | 0.10 | ---- | ----        |
| 3.           | Judge Small Causes Court Srinagar. | ---- | 0.40             | ---- | ---- | ---         |
| 4.           | Electricity Mag. Jammu.            | 0.15 | ---              | ---  | 0.10 | ---         |

By Order.

*[Signature]*  
Deputy Registrar (Accts) 16/6/17  
*[Signature]*

No: 7898-7905/AC

Dated: 16/6/2017

Copy to the:-

- 1-2 C.J.M. Pulwama/Handwara.
3. Judge Small Causes Court Srinagar.
4. Electricity Magistrate, Jammu
5. Try. Officer, Saddar Try. Srinagar.
6. Try. Officer, Sub Try. Distt. Court complex, Janipur, Jammu.
- 7-8. Try Officer, Handwara/Pulwama.
- .... For inf. and n/a
- 9 . Order file.

*[Signature]*  
Deputy Registrar (Accts) 16/6/17  
*[Signature]*